

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:217
ANSWERED ON:22.11.2012
RE ALLOCATION OF COAL BLOCKS TO NTPC
Lingam Shri P.

Will the Minister of POWER be pleased to state:

- (a) whether delay in re-allocation of coal blocks to National Thermal Power Corporation Limited (NTPC) has affected the power generation in the country;
- (b) if so, the details thereof; and
- (c) the measures being taken to get the coal blocks re-allocated with immediate effect so that the power generation in NTPC power plants is not affected?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : The delay in re-allocation of coal blocks to NTPC, namely, Chatti- Bariatu, Chatti-Bariatu (South) and Kerandari blocks, which have been de- allocated by Ministry of Coal on 14.06.2011, has not affected NTPC`s power generation as the coal from these blocks is allocated for meeting the requirement of its upcoming power projects, namely, Barh-II (2x600 MW) and Tanda-II (2x660 MW).

(c) : Ministry of Coal conveyed in-principle withdrawal of de-allocation of NTPC`s Chatti-Bariatu, Kerandari and Chatti-Bariatu (South) coal blocks on 27.01.2012. However, as the formal withdrawal of de-allocation is awaited from Ministry of Coal, Ministry of Power has taken up the matter with Ministry of Coal vide letters dated 03.05.2012, 05.09.2012 and 16.11.2012.